

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF OCTOBER-2022.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENIN G BALANC E	INSTITUTION FOR THE MONTH OF OCTOBER			DISPOSAL FOR THE MONTH OF OCTOBER				PENDENCY AS ON 31.10.2022	Average No. of days taken to decide the case
					TRANSFERR ED (U/s 9)	FRESH INSTITUTI ON	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFER RED OUT	MADE OVER	DATA CLEARAN CE		
1	High Court of Karnataka*		-	562	0	49	0	5	0	0	0	606	8 Months 4 Days
DISTRICT JUDICIARY													
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	Dedicated	533	0	22	3	10	0	0	0	548	8 Months 25 Days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	442	0	27	2	22	0	0	0	449	1 Year 5 Months 2 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	220	0	33	3	29	0	0	0	227	7 Months 6 Days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	248	0	30	3	35	1	0	0	245	11 Months 18 days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	373	0	30	2	23	1	0	0	381	11 Months 20 Days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	284	0	37	1	37	0	0	0	285	10 Months 21 Days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	388	0	35	3	24	0	0	0	402	11Months 23 Days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	503	0	32	1	16	2	0	0	518	1 Year 4 Months 8 Days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0	0	0	0	0	0
2	BAGALKOT	PrI.District & Sessions Court Bagalkot	Designated	34	0	1	0	2	1	0	0	32	2 Years 2 Months 8 Days
		I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi)	Designated	7	0	0	2	1	0	0	0	8	1 Month 23 Days
3	BELAGAVI	PrI.District & Sessions Court, Belagavi	Designated	106	0	13	0	3	0	0	0	116	5 Months 13 Days

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4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	0
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	249	0	9	0	50	0	0	0	208	1 Year 7 Months 7 Days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	0
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	291	0	13	32	30	2	0	0	304	7 Months 3 Days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	273	0	61	1	7	0	0	0	328	9 Months
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	484	0	6	0	1	0	0	0	489	2 Years 4 Months
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	74	0	0	1	0	0	0	0	75	0
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	574	0	38	0	6	0	0	0	606	2 Years 3 Months 28 Days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	75	0	4	0	3	0	0	0	76	1 Year 2 Months 23 Days
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	15	0	1	0	2	0	0	0	14	2 Months 18 Days
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	849	0	31	0	46	0	0	0	834	10 Months 23 Days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	970	0	12	0	33	0	0	0	949	1 Year 2 Months 15 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	591	0	6	0	9	0	0	0	588	1 Year 1Month 20 Days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	239	0	6	0	24	0	0	0	221	1 Year 4 Months 18 Days

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		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	274	1	18	0	22	0	0	0	271	6 Months 15 Days
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	257	0	26	0	2	0	0	0	281	9 Months 21 Days
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	979	0	16	0	4	0	0	0	991	1 Year 7 Months 14 Days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	71	0	6	1	1	0	0	0	77	1 Year 8 Months
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	36	0	0	0	1	0	0	0	35	2 Years 8 Months 26 Days
18	KODAGU	I Addl. District & Sessions Judge	Designated	165	0	2	0	2	0	0	0	165	2 Years 5 Days
19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	53	0	5	0	5	0	0	0	53	4 Months 2 Days
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	20	0	0	0	1	0	0	0	19	2 Years 9 Months 15 Days
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	100	0	1	0	0	0	0	0	101	
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	304	0	44	0	5	0	0	0	343	1 Year 8 Days
		II Addl. District & Sessions Court, Mysuru	Designated	616	0	41	0	3	0	0	0	654	1 Year 1 Month 23 Days
23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	39	0	1	0	4	0	0	0	36	6 Months 20 Days
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	9	0	11	0	0	0	0	0	20	0
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	47	0	5	0	5	0	2	0	45	3 Months 13 Days
		II Addl.District & Sessions Court, Shivamogga.	Designated	44	0	1	0	1	0	0	0	44	1 Month 16 Days
		III Addl.District & Sessions Court, Shivamogga.	Designated	45	0	1	0	0	0	0	0	46	0

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		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	36	0	1	0	1	0	0	0	36	5 Months 5 Days
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	20	0	1	0	0	0	0	0	21	0
		II Addl.District & Sessions Court, Tumakuru	Designated	19	0	0	0	0	0	0	0	19	0
		V Addl. District and Sessions Judge, Tumakuru.	Designated	0	0	4	0	0	0	0	0	4	0
		VI Addl.District & Sessions Court, Tumakuru	Designated	19	0	0	0	1	0	0	0	18	6 Months
27	UDUPI	PrI.District & Sessions Court	Designated	338	0	18	0	17	0	0	0	339	7 Months 4 Days
28	UTTARA KANNADA	PrI. District Court. Karwar	Designated	34	0	3	0	2	0	0	0	35	1 Month 23 Days
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	0	0	0	0	0	0	22	0
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	22	0	0	0	1	0	0	0	21	9 Month 15 Days
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	24	0	0	0	1	0	0	0	23	1 Year 11 Months 12 Days
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	23	0	0	0	1	0	0	0	22	0
30	YADGIR	PrI.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	0
Total			Designated/ Dedicated	11449	1	652	55	493	7	2	0	11655	1 Year 24 Days